

Income and expenditure of Central and Western Railway

3434. SHRI RAM NAIK : Will the Minister of RAILWAYS be pleased to state:

(a) the income and expenditure of suburban sections of Central and Western Railways, separately, for 1989-90 and 1990-91;

(b) the norms observed for division of suburban and mainline section expenses and income where railway infrastructure is common for both; and

(c) the number of first class tickets and second class tickets sold for Central and Western Railway suburban sections separately during 1989-90 and 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) The income / expenditure pertaining to Suburban Sections are given below:—

	(In crores of Rupees)	
	income	Expenditure
1989-90		
Central	108.20	133.10
Western	103.19	105.83

1990-91 The income / expenditure for the financial year 1990-91 will be available after the actuals for 1990-91 are worked out in December, 1991.

(b) Common expenditure and earnings are segregated based on appropriate performance parameters.

(c) Number of tickets issued.

(In thousands)

Year	Central	Western
First Class		
1989-90	859	1003
1990-91	880	1152
(Provisional)		
Second Class		
1989-90	217,331	227,940
1990-91	218,787	248,440
(Provisional)		

[Translation]

Recovery of Licence Fees by Railways

3435. SHRI MRUTYUNJAYA NAYAK : Will the Minister of RAILWAYS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'Officeron ki laparwahi se railway ko licence fees mein bhari nuksan' appearing in 'Jansatta' dated July 30, 1991; and

(b) if so, the facts thereof and the steps taken by the Government for the recovery of the outstanding licence fees?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) Yes, Sir,

(b) The news item refers to the Report of the Comptroller and Auditor General of India for the period ending March 1990 relating to delay in revision of licence fee of railway land and recovery of dues. The delay is mainly attributable to non-availability of valuation of land from Revenue authorities and litigation by some licence

es. Railways have taken action for realisation of outstanding dues and eviction of defaulting licencees.

[English]

Renovation of Mecheda Station (SER)

3436. SHRI SATYAGOPAL MISRA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to renovate the Mecheda railway station of South Eastern Railway; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) No, Sir.

(b) Does not arise.

'Kutir Jyoti' Scheme in Bihar

3437. SHRI NAWAL KISHORE RAI : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and un-electrified villages in Sitamarhi district of Bihar; and

(b) the names of places where 'Kuteer Jyoti' scheme has been implemented in that district and the places which are proposed to be covered by this facility in future?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) Bihar State Electricity Board has reported that 803 villages in the Sitamarhi District have been electrified upto 31st March, 1991, leaving a balance of 238 villages yet to be electrified.

(b) Bihar State Electricity Board has reported release of about 1700 single point light connctions under Kuteer Jyoti Scheme in the Sitamarhi district of Bihar. Under the scheme, which was financed from Central grants during 1988-89 and 1989-90, the task of identifying the beneficiaries was left to the State Government.

[Translation]

Railway Line from Panvel to Karjat

3438. SHRI GOVINDRAO NIKAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to lay a railway line from Panvel to Karjat;

(b) if so, the details thereof; and

(c) the time by which this scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (c) A survey for new BG line between Panvel and Karjat has been taken up. Further decision will be taken based on reults of the survey and availability of resources in the coming years.

[English]

Flaring of Natural Gas in Assam

3439. SHRI KABINDRA PURKAYASTH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) Whether huge quantity of natural gas is being flared daily in Assam;

(b) if so, the places from where gas is being flared and the quantity thereof; and

(c) the steps taken or proposed to utilise the flared gas in Assam?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) and (b) Over 1.5 MMSCMD of associated gas is being flared in a number of oilfields in Assam including Lakwa, Geleki and Rudrasagar.

(c) Steps to increase utilisation of gas include identification of new consumers, installation of additional gas compressors, implementation of additional gas injection schemes, recovery of LPG, etc.

Capacity Utilisation of Power Plants of Uttar Pradesh

3440. SHRI RAM NIHOR RAI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the production capacity of the Rihand Hydel Power Station, Obra, Anpara and Beejpur thermal power stations of Uttar Pradesh and the power activity generated by these stations;

(b) whether there is any difference between the production capacity and the power activity generated;

(c) if so, the reasons therefor, and the steps proposed to be taken in this regard; and

(d) the time by which the Anpara thermal power station, phase-II is likely to become operational?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The installed capacity, energy generation and Plant Load Factor of Rihand Hydel Power Station, Obra, Anpara and Rihand Super Thermal Power Stations during April, 1991-July, 1991 is given below:—

Name of the Station	Installed Capacity (MW)	Energy Generation (MU)	Plant Load Factor (%)
Rihand Hydro Electric Project	300	376	—
Obra Thermal Project	1550	2508	57.8